

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT)No. 09 of 2020

In the matter of :

Mohindra Chemicals Pvt. LtdAppellant

Vs.

Registrar of Companies &Anr. ...Respondents

Present:

**Appellant: Mr. AnshuDhingra, Ms. ShubhangdaSingh,Mr.VipulTalwar
Advocates**

**Respondent:Mr. Rajesh Kumar,Mr. Kumar Mihir Advocates for R-1, Mr.
Deepak Anand, Mr. Vipul Agrawal Advocates for R-2.**

With

Company Appeal (AT)No. 10 of 2020

In the matter of :

Oriental Iron Casting Ltd.Appellant

Vs.

Registrar of Companies &Anr. ...Respondents

Present:

**Appellant: Mr. AnshuDhingra, Ms. ShubhangdaSingh,Mr.VipulTalwar
Advocates**

Respondent: Mr. PratyushMiglani Advocate for R-1.

ORDER

20.02.2020 Heard the learned Senior Counsels in part, in both the matters.

The Learned Counsel for the first Respondent, Registrar of Companies is

directed to file the report of the Registrar of Companies by **25th**
February,2020.

(Justice Venugopal M.)
Member(Judicial)

(V.P. Singh)
Member(Technical)

(Alok Srivastava)
Member(Technical)

sr/nn